

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/210 - 214/CAA/2017

NAME OF THE TRANSFEROR

: SUNDARAM INSURANCE BROKING SERVICES LTD

NAME OF THE TRANSFEROR

: INFREIGHT LOGISTICS SOLUTIONS LTD

NAME OF THE 1ST DEMERGED CO

: SUNDARAM BPO INDIA LTD

NAME OF THE TRANSFEREE CO.

: SUNDARAM FINANCE LTD

NAME OF THE 2ND RESULTING CO.

: SUNDARM FINANCE HOLDINGS LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

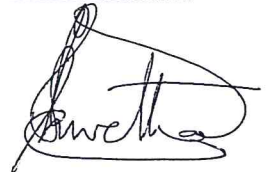
DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. TK Bhaskar
VIKRAM P JAIN
Shwetha Vasudhan

Counsel for
petitioners



ORDER

Counsel for the Applicant present and submitted the final arguments. The Representative for the Official Liquidator also present and prayed for fixation of fee and direction to be given to the Applicant for payment of the same on behalf of two Applicant Companies. The fees is fixed as Rs.50,000/- each and the same shall be paid to the Office of the Official Liquidator within a week's time. **Reserved for order.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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